

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) ( Insolvency) No. 159 of 2020**

**In the matter of :**

**Shailendra Sharma**

**.....Appellant**

**Vs.**

**Ercon Composites & Ors.**

**...Respondents**

**Present:**

**Appellant: Mr. Gurcharan Singh, Advocate**

**Respondent: Mr. Pathik Choudhury, Mr. Rajdev Singh Advocates**

**ORDER**

**17.03.2020** It is represented that a Reply of R-1 and R-3 was received by the Learned Counsel for the Appellant. At request of Appellant side for filing of Rejoinder if any, the matter is adjourned to **8<sup>th</sup> April, 2020.**

[Justice Venugopal M.]  
Member(Judicial)

[KanthiNarahari]  
Member (Technical)

sr/nn